

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 4TH day of JANUARY 2007.

Contempt Application No. 172 of 2004

IN

In Original

Transfer Application No. 319 of 2003.

Hon'ble Justice Khem Kheran, Vice-Chairman
Hon'ble Mr. P.K. Chatterji, Member-A

Salig Ram Mandal, Gateman, Gate No. 11-C, Jaunpur
City, R/o Railway Quarter, Deherapur, Distt:
Jaunpur.

. . . . Applicant

By Adv: Sri S. Mandhyan

V E R S U S

1. Sri V.K. Gupta, Divisional Superintendent
Engineer/IV, Northern Railway, Lucknow.
2. Sri Assistant Divisional Engineer, Northern
Railway, Sultanpur.

. Respondents

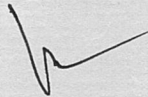
By Adv: Sri P. Mathur

O R D E R

Hon'ble Mr. Justice Khem Karan, VC

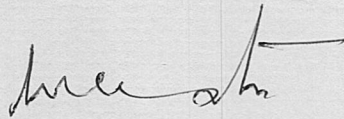
None appears for the applicant even on revised
call. Sri P. Mathur learned counsel for the
respondents *is present.*

2. Learned counsel for the respondents has stated
that in compliance of the order of this Tribunal, the
applicant has been reinstated in service subject to
final outcome of the Writ Petition pending before

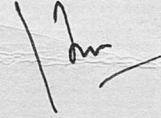


the Hon'ble High Court. None appears for the applicant to deny this fact.

3. In view of what is stated by Sri P. Mathur, the contempt proceedings are dropped and notices issued to the respondents are discharged.



Member (A)



Vice-Chairman

/pc/